

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**Item No.17  
CP (IB) No.410/Chd/Pb/2019  
Under Section 9 of the Insolvency and Bankruptcy Code, 2016**

**In the matter of:-**

KK Steels	...	Petitioner-Operational Creditor
Vs.		
Dev Rolling Mills Pvt. Ltd.	...	Respondents-Corporate Debtors

**Present through Video Conferencing:**

Mr. Surjeet Bhadu, Advocate for the petitioner-operational creditor  
Mr. Alok Jagga with Mr. APS Madaan, Advocates for the respondent corporate debtor

Parties are directed to file the compendium of judgments, if any, relevant to the arguments within one week.

Heard. Order Reserved.

SD/-

(Subrata Kumar Dash)  
Member (Technical)

SD/-

(Harnam Singh Thakur)  
Member (Judicial)

December 06, 2022

DS